

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 13/252//HDB/2018
NAME OF THE COMPANY	Apurvaraju Homes Development Pvt Ltd
NAME OF THE PETITIONER(S)	Apurvaraju Homes Development Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	+9963033314	A Nagaraj Kumar
T. SRIRAM	company Secretary	9848126297 srisramacs@gmail.com	T. Sriram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Sri. A.Nagaraj Kumar, learned counsel along with & Mr. T.Sriram , learned PCS for the Appellant Company.

Post the matter on 19<sup>th</sup> February, 2018 for final hearing.

Member (T)

Member (J)